

HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT JAMMU  
(Chief Justice's Secretariat)

ORDER

No. 1644 of 2022/Psy

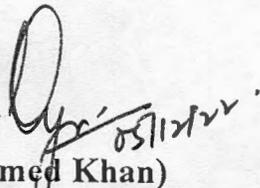
Dated 05-12-2022

In the interest of administration, the following transfers and attachments of e-Court staff working in the Subordinate Judiciary of UT of Jammu & Kashmir and Ladakh are hereby ordered:-

1. Shri Malik Tariq Mohd., System Officer, Pr. District & Sessions Court, Udhampur is transferred and attached with the Court of Pr. District & Sessions Judge, Srinagar, till further orders. The duty of the System Officer is assigned equally to both the System Assistants posted in the Court of Pr. District & Sessions Judge, Udhampur, till further orders.
2. Shri Tajher Bashir, System Officer, Pr. District & Sessions Court, Kargil is transferred and attached with the Court of Pr. District & Sessions Judge, Anantnag, till further orders. Ms. Kaneez Toyeeba, System Assistant is directed to perform the work of the System Officer, till further orders.

However, salary of the both aforesaid officials shall be drawn from their original places of postings after furnishing attendance certificate from the Presiding Officers of Courts of their attachment.

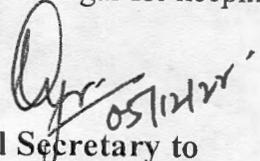
(By order of Hon'ble the Chief Justice).

  
(Aijaz Ahmed Khan)  
Principal Secretary to  
Hon'ble the Chief Justice

No. 1013-19/Psy-502 Dated 05-12-2022

Copy to the:-

1. Registrar General, High Court of J&K and Ladakh, Jammu.
2. Registrar Vigilance, High Court of J&K and Ladakh, Jammu.  
.....for information.
3. Pr. District & Sessions Judge, Udhampur/Srinagar/Anantnag/Kargil  
..... for information and necessary action.
- ✓ 4. Incharge NIC, High Court of J&K and Ladakh, Jammu for uploading the same on the High Court website.
5. Director, Finance, High Court of J&K and Ladakh, Jammu.
6. Chief Librarian, High Court of J&K and Ladakh, Jammu/Srinagar for keeping record of the same.
7. Office file.

  
Principal Secretary to  
Hon'ble the Chief Justice